## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1895 ANSWERED ON:23.07.2014 FEE HIKE IN NITS Charitra Shri Ram

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has given its approval for raising the tuition fee in the National Institutes of Technology (NITs) and if so, the details thereof:
- (b) whether NITs are advised to charge the common fee as per recommendations of the Council of NITs from the academic year 2014-15;
- (c) if so, the details thereof;
- (d) whether there will be any change in the existing exemptions of tuition fees for SC and ST students; and
- (e) if so, the details thereof?

## **Answer**

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): The Council of National Institutes of Technology (NITs), a Statutory Body established under the National Institutes of Technology, Science Education and Research (NITSER) Act, 2007, in its 7th meeting held on 18.10.2013 approved enhancement in the fee for the new entrants only for B.Tech., MCA and M.Tech. programmes in NITs in accordance with the powers vested in the Council under Section 32 (2) (b) of the NITSER Act, 2007. However, the fee for Ph.D. programmes has been reduced.

Based on the decision of the Council of NITs, the NITs have been advised to charge the common fee from the academic year 2014 – 2015 as per details given in the Annexure.

(d) & (e): No Madam. There is no change in the existing exemptions of tuition fees for SC and ST students.